

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GRUHA KALYAN HOUSING PROJECTS PRIVATE LIMITED Date of Commencement of Liquidation: 09-09-2020; List of Stakeholders as on Date: 18-03-2021; Name of IP: Mr. Shankar B. Iyer; Last 5 digit of registration number: 11850

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				103852				NA
2	Liquidation costs incurred till date				929031				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	327	294860698	327	269787203		25073495		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		327	294860698	327	270820086		25073495		